

**Persons Killed in Kashmir by Terrorists  
Since August, 1989**

514. SHRI PIYARE LAL HANDOO:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) the number of persons killed by  
terrorists in Kashmir since August, 1989;

(b) number of cases registered in this  
regard;

(c) number of cases in which investiga-  
tion has been completed and prosecution  
launched; and

(d) the details of courts where these  
cases are pending?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
SUBODH KANT SAHAY): (a) to (d). The  
information has been called from the State  
Government of J&K and shall be furnished  
on receipt.

[*Translation*]

**Telephone Connections In Surat  
District**

515. SHRI C.D. GAMIT: Will the Minis-  
ter of COMMUNICATIONS be pleased to  
state:

(a) the number of applicants registered  
with Surat District Telecommunications for  
telephone connections during the period from  
1985 to 1989;

(b) the number of telephone connec-  
tions released upto June, 1990; and

(c) the time by which the remaining-  
applicants are likely to get telephone con-  
nections and the steps being taken by Gov-  
ernment in this regard?

THE MINISTER OF STATE OF THE  
MINISTRY OF COMMUNICATIONS (SHRI  
JANESHWAR MISHRA): (a) 43392.

(b) 22350 connections have been re-  
leased between 1985 and June, 90.

(c) The remaining applicants are likely  
to get telephone connections during 8th Plan  
period progressively subject to approval of  
Plans, timely availability of equipment and  
construction of new telephone exchange  
building.

[*English*]

**States Affected by Floods and Rains**

516. SHRI GOPI NATH GAJAPA-  
THI:  
SHRIMATI VASUNDHARA  
RAJE:  
SHRI SRIKANTHA DATTA  
NARASIMHA RAJA  
WADIYAR:  
SHRI H.C. SRIKANTAIH:  
SHRI SHOPAT SINGH  
MAKKASAR:  
PROF. YADUNATH PANDEY:  
SHRI DHARMESH PRASAD  
VARMA:  
SHRI SATYAGOPAL MISRA:  
SHRI PRAKASH KOKO  
BRAHMBHATT:  
SHRI MITRASEN YADAV:  
SHRI INDRAJIT GUPTA:  
SHRI GOPAL PACHERWAL:

Will the Minister of AGRICULTURE be  
pleased to state:

(a) the names of the States/Union  
Territories affected by recent floods, heavy  
rains and land slides;

(b) the estimated loss caused by these  
natural calamities to property, crops, human  
lives, cattle, and number of persons ren-

dered homeless in each State/Union Territory;

(c) the Central assistance sought by each State/Union Territory; and

(d) the details of assistance actually given by Union Government to each affected State/Union Territory to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) and (b). Eleven States and one Union Territory have so far reported damage due to heavy rains, floods, land slides, etc. during current South-West monsoon season. The extent of damage to life and property as

reported by the affected States/Union Territory on 7.8.1990 is given below in Statement—I.

(c) and (d). As per the existing scheme for financing the relief expenditure, which has come into force from 1.4.1990, Calamity Relief Fund (CRF) has been constituted for each State with an allocated amount. The Centre's contribution towards CRF is 75% as non-plan grant and the remaining 25% is to be met by the concerned State Government from its own resources. A Statement showing the amount allocated to the various State under Calamity relief Fund and the amount released so far towards Centre's contribution, to CRF is given below in Statement—II.

## STATEMENT-I

Extent of damage due to Heavy Rains, Floods, Landslides etc. during South-West Monsoon-1990

(As Reported by States/UTs)

(Provisional)

As on 7.8.1990

Sl. No.	State/UT	Number of Districts affected	Number of Villages affected	Area affected (in lakh has.)	Population affected (in lakh)	Damage to crops (in lakh ha.)	Damage to houses (Number)	Human live lost (Number)	Cattle head lost	Damage to public utilities (Rs. in lakh)
1	2	3	4	5	6	7	8	9	10	11
1.	Assam	14	1245	1.53	7.37	0.48	13324	7	2	NR
2.	Bihar	14	1815	3.44	21.46	1.43	2035	4	3	94.50
3.	Gujarat	8	NR	NR	NR	NR <sup>1</sup>	4380	39	317	0.05
4.	Haryana	5	106	0.65	2.82	0.35	14742	11	967	20.35
5.	Himachal Pradesh	6	NR	NR	NR	NR	NR	38	NR	NR

*(Provisional)**As on 7.8.1990*

Sl. No.	State/UT	Number of Districts affected	Number of Villages affected	Area affected (in lakh has.)	Population affected (in lakh)	Damage to crops (in lakh ha.)	Damage to houses (Number)	Human live lost (Number)	Cattle head lost	Damage to public utilities (Rs. in lakh)
1	2	3	4	5	6	7	8	9	10	11
7.	Orissa	1	NR	NR	NR	NR	NR	1	NR	NR
8.	Punjab	1	131	NR	NR	NR	2987	2	256	NR
9.	Rajasthan	6	NR	NR	NR	NR	95000	93	17000	NR
10.	Uttar Pradesh	40	7629	12.16	50.89	6.60	46101	219	2147	NR
11.	West Bengal	9	NR	1.32	NR	0.27	NR	18	NR	NR
12.	Pondicherry	1	NR	NR	NR	NR	NR	1	NR	NR

NR = Not reported.

## STATEMENT-II

As on 7.8.1990

(Rs. in crore)

Sl. No.	State	Total Amount in C.R.F. for 1990-91	Centre's Contribution to C.R.F. Released*
1	2	3	4
1.	Andhra Pradesh	86.00	64.50
2.	Arunachal Pradesh	2.00	0.38
3.	Assam	30.00	5.62
4.	Bihar	35.00	6.56
5.	Goa	1.00	0.19
6.	Gujarat	85.00	15.94
7.	Haryana	17.00	3.19
8.	Himachal Pradesh	18.00	3.38
9.	Jammu & Kashmir	12.00	2.25

As on 7.8.1990

(Rs. in crore)

Sl. No.	State	Total Amount in C.R.F. for 1990-91	Centre's Contribution to C.R.F. Released*
1	2	3	4
10.	Karnataka	27.00	5.06
11.	Kerala	31.00	5.81
12.	Madhya Pradesh	37.00	6.94
13.	Maharashtra	44.00	8.25
14.	Manipur	1.00	0.19
15.	Meghalaya	2.00	0.38
16.	Mizoram	1.00	1.19
17.	Nagaland	1.00	0.19
18.	Orissa	47.00	8.81

*As on 7.8.1990**(Rs. in crore)*

<i>Sl. No.</i>	<i>State</i>	<i>Total Amount in C.R.F. for 1990-91</i>	<i>Centre's Contribution to C.R.F. Released</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
19.	Punjab	28.00	5.25
20.	Rajasthan	124.00	23.25
21.	Sikkim	3.00	0.56
22.	Tamil Nadu	39.00	14.62
23.	Tripura	3.00	0.56
24.	Uttar Pradesh	90.00	16.87
25.	West Bengal	40.00	7.50
	Total	804.00	206.44

Relates to first quarter in respect of all States except Andhra Pradesh and Tamil Nadu. In case of Andhra Pradesh, amount has been released for all the four quarters and for Tamil Nadu for two quarters, as requested by these States.